(b) if so, by when and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (DR. VIRENDRA KUMAR): (a) to (b) No Sir, this Ministry has not undertaken any proposal as of now.

Rise in offences against children

2389. DR. SANJAY SINH: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether it is a fact that abuse of children has risen during last three years;

(b) if so, the complaints on offence against children reported during those years, State-wise;

(c) the action plan and instruction of Government to prevent such offences in schools and institutions including training centres for children upto the age of 16 years; and

(d) the proposals/plan of Government to educate parents for safeguarding their children?

THE MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (DR. VIRENDRA KUMAR):

(a) and (b) As per National Crime Records Bureau, a total number of 34,449, 34,505 and 36,022 cases registered under Sexual Abuse/Protection of Children from Sexual Offences Act, 2012 in 2014, 2015 and 2016 respectively for crime against children accounting 0.2% increase in 2015 over 2014 and 4.4% increase in 2016 over 2015. The details of cases registered, decided/pending during the last three years are given in the Statement (*See* below).

(c) to (d) This Ministry has requested Ministry of Human Resource Development (MHRD) to issue necessary directions to Central Board of Secondary Education (CBSE) for incorporating suitable content pertaining to cyber safety in the school curriculum of children and advise State Governments to do the same through their School Boards. MHRD was also requested to publish POCSO e-box, child helpline (*i.e.* 1098), punishment due for child marriage etc. on the back cover of the NCERT course books. The Government has been regularly creating public awareness against child abuse in the country through print and electronic media from time to time. The issue has been flagged in various national consultations/conferences held with different stakeholders including parents. Further, relevant material is being shared with MHRD from time to time in consultation with other stakeholders.

Statement

State/UT-wise Cases Registered (CR), Cases in which Trials were completed (CTC), Cases Convicted (CV), Conviction Rate (CVR), Cases Pending Trial at the end of the year (CPTEY) and Persons Arrested (PAR) under Protection of Children from Sexual Offences Act (POCSO) during 2014-2016

Sl.No.	State/UT	CR	CTC	CV	CVR	CPTEY	PAR
2014							
1.	Andhra Pradesh	932	290	29	10.0	1110	1163
2.	Arunachal Pradesh	56	2	1	50.0	75	57
3.	Assam	506	20	8	40.0	203	489
4.	Bihar	191	72	17	23.6	462	228
5.	Chhattisgarh	1684	548	191	34.9	2491	1804
6.	Goa	107	8	3	37.5	226	116
7.	Gujarat	613	45	5	11.1	1115	779
8.	Haryana	707	535	103	19.3	554	826
9.	Himachal Pradesh	209	69	25	36.2	423	246
10.	Jammu and Kashmir	45	17	1	5.9	58	46
11.	Jharkhand	112	22	13	59.1	84	136
12.	Karnataka	1380	131	27	20.6	1458	1538
13.	Kerala	1392	141	48	34.0	3104	1483
14.	Madhya Pradesh	4995	2205	721	32.7	7025	5888
15.	Maharashtra	3926	721	112	15.5	11264	4623
16.	Manipur	50	0	0	-	24	34
17.	Meghalaya	118	7	7	100.0	377	122
18.	Mizoram	165	41	37	90.2	135	140
19.	Nagaland	17	2	2	100.0	4	15
20.	Odisha	1126	104	14	13.5	1695	1193
21.	Punjab	652	290	114	39.3	334	763
22.	Rajasthan	1327	375	133	35.5	2558	1228
23.	Sikkim	70	29	19	65.5	49	66
24.	Tamil Nadu	1065	232	73	31.5	1318	1158
25.	Telangana	924	232	35	15.1	1182	1332

Sl.No.	State/UT	CR	CTC	CV	CVR	CPTEY	PAR
26.	Tripura	245	40	9	22.5	292	228
27.	Uttar Pradesh	8009	570	302	53.0	10147	12753
28.	Uttarakhand	189	42	16	38.1	155	186
29.	West Bengal	1291	183	22	12.0	1337	1062
	TOTAL (STATES)	32103	6973	2087	29.9	49259	39702
30.	Andaman and Nicobar Islands	29	7	4	57.1	131	34
31.	Chandigarh	49	45	21	46.7	35	54
32.	Dadra and Nagar Haveli	2	0	0	-	7	3
33.	Daman and Diu	1	3	1	33.3	7	1
34.	Delhi UT	2240	459	162	35.3	2841	1917
35.	Lakshadweep	1	0	0	-	1	3
36.	Puducherry	24	0	0	-	27	18
	TOTAL (UTS)	2346	514	188	36.6	3049	2030
	TOTAL (ALL INDIA)	34449	7487	2275	30.4	52308	41732
2015							
1.	Andhra Pradesh	1054	466	78	16.7	1344	1233
2.	Arunachal Pradesh	54	0	0	-	113	63
3.	Assam	819	40	15	37.5	616	802
4.	Bihar	187	52	22	42.3	545	187
5.	Chhattisgarh	1656	1087	524	48.2	2985	2085
6.	Goa	79	36	13	36.1	287	79
7.	Gujarat	1609	59	8	13.6	2371	1886
8.	Haryana	988	451	137	30.4	893	1041
9.	Himachal Pradesh	206	86	27	31.4	531	264
10.	Jammu and Kashmir	30	22	1	4.5	63	49
11.	Jharkhand	182	50	28	56.0	170	175
12.	Karnataka	1526	234	32	13.7	2489	1800
13.	Kerala	1486	204	83	40.7	4165	1505
14.	Madhya Pradesh	4624	2636	791	30.0	8928	5634
15.	Maharashtra	4816	892	195	21.9	14147	5589

Sl.No.	State/UT	CR	CTC	CV	CVR	CPTEY	PAR
16.	Manipur	43	4	1	25.0	52	23
17.	Meghalaya	167	7	2	28.6	482	153
18.	Mizoram	169	114	101	88.6	222	171
19.	Nagaland	15	6	4	66.7	10	16
20.	Odisha	1372	289	39	13.5	2608	1324
21.	Punjab	666	440	169	38.4	400	769
22.	Rajasthan	1311	336	130	38.7	3207	1210
23.	Sikkim	55	29	16	55.2	39	55
24.	Tamil Nadu	1544	390	133	34.1	2196	1869
25.	Telangana	1394	411	39	9.5	1799	1343
26.	Tripura	133	48	12	25.0	359	141
27.	Uttar Pradesh	4541	1335	874	65.5	13147	7469
28.	Uttarakhand	168	119	79	66.4	168	207
29.	West Bengal	1504	106	21	19.8	3047	1928
	TOTAL (STATES)	32398	9949	3574	35.9	67383	39070
30.	Andaman and Nicobar Islands	39	0	0	-	168	38
31.	Chandigarh	62	37	15	40.5	57	72
32.	Dadra and Nagar Haveli	15	1	0	0.0	17	13
33.	Daman and Diu	5	0	0	-	11	8
34.	Delhi UT	1936	509	218	42.8	3884	1847
35.	Lakshadweep	1	0	0	-	1	1
36.	Puducherry	49	2	2	100.0	31	41
	TOTAL (UTs)	2107	549	235	42.8	4169	2020
	TOTAL (ALL INDIA)	34505	10498	3809	36.3	71552	41090
2016							
1.	Andhra Pradesh	830	548	51	9.3	1550	855
2.	Arunachal Pradesh	59	1	0	0.0	101	58
3.	Assam	821	122	43	35.2	1005	824
4.	Bihar	233	49	23	46.9	653	292
5.	Chhattisgarh	1570	959	354	36.9	2562	1778

Sl.No.	State/UT	CR	CTC	CV	CVR	CPTEY	PAR
6.	Goa	75	55	13	23.6	288	82
7.	Gujarat	1408	65	5	7.7	3606	1677
8.	Haryana	1020	451	94	20.8	1275	1125
9.	Himachal Pradesh	205	108	25	23.1	596	255
10.	Jammu and Kashmir	25	16	1	6.3	71	30
11.	Jharkhand	348	85	17	20.0	307	363
12.	Karnataka	1565	283	55	19.4	3529	1641
13.	Kerala	1848	249	47	18.9	5637	2671
14.	Madhya Pradesh	4717	2462	641	26.0	10950	5678
15.	Maharashtra	4815	1054	250	23.7	17338	5092
16.	Manipur	43	9	1	11.1	85	28
17.	Meghalaya	151	34	28	82.4	563	153
18.	Mizoram	167	56	54	96.4	307	174
19.	Nagaland	27	11	6	54.5	24	27
20.	Odisha	1928	331	38	11.5	3843	1721
21.	Punjab	596	292	94	32.2	509	659
22.	Rajasthan	1479	386	151	39.1	4011	1479
23.	Sikkim	92	17	9	52.9	97	100
24.	Tamil Nadu	1583	734	199	27.1	2711	1866
25.	Telangana	1158	315	25	7.9	2507	1625
26.	Tripura	156	55	24	43.6	411	165
27.	Uttar Pradesh	4954	1444	714	49.4	15938	8452
28.	Uttarakhand	218	42	38	90.5	284	238
29.	West Bengal	2132	225	48	21.3	4316	1209
	TOTAL (STATES)	34223	10458	3048	29.1	85074	40317
30.	Andaman and Nicobar Islands	49	5	1	20.0	196	51
31.	Chandigarh	51	42	19	45.2	45	61
32.	Dadra and Nagar Haveli	11	7	2	28.6	23	14
33.	Daman and Diu	10	0	0	-	17	11
34.	Delhi UT	1620	372	156	41.9	4769	1692

Sl.No.	State/UT	CR	CTC	CV	CVR	CPTEY	PAR
35.	Lakshadweep	5	0	0	-	6	4
36.	Puducherry	53	0	0	-	75	46
	TOTAL UTs	1799	426	178	41.8	5131	1879
	TOTAL (ALL INDIA)	36022	10884	3226	29.6	90205	42196

Source: Crime in India

Compensation to male victims under POCSO Act

2390. Dr. K. V. P. RAMACHANDRA RAO: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether it is a fact that Government is not providing any compensation to male victims under POCSO Act and if so, the details thereof; and

(b) the details regarding the number of cases registered under POCSO Act and compensation paid to vicitms, State-wise and gender-wise?

THE MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (DR. VIRENDRA KUMAR): (a) The POCSO Act is not a gender specific Act and its provisions are applicable to all the victims equally.

(b) A per National Crime Record Bureau (NCRB) report, a total number of 34,449, 34,505 and 36,022 cases were registered under POCSO Act, r/w other section of IPC during 2014, 2015 and 2016 respectively. A total number of 315,655 and 467 male victims were reported in the country under POCSO Act during 2014, 2015 and 2016 respectively. State/UT-wise and gender-wise number of victims under POCSO Act, during 2014-2016 are given in the Statement-I, II and III (*See* below). According to the POCSO Act, compensation is paid to the victims by the State/UT Governments and such data is not maintained by this Ministry.

Statement-I

State/UT-wise Cases Registered (CR), Male Victims (VICM), Female Victims (VICF), Transgender Victims (VICTG), Total Number of Victims (VICT) under Protection of Children from Sexual Offences Act, 2012 for Crime Against Children during 2014

Sl.No.	State/UT	CR	VICM	VICF	VICTG	VICT
POCSO r/w IPC (Total)						
1.	Andhra Pradesh	932	0	936	0	936